

FORM-G
INVITATION FOR EXPRESSION OF INTEREST FOR MAHAMAY BUILDING SOLUTION
PRIVATE LIMITED
OPERATING IN REAL ESTATE AT HARYANA
(UNDER REGULATION 36A(1) OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
(INSOLVENCY RESOLUTION PROCESS FOR CORPORATE PERSONS) REGULATIONS, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	MAHAMAY BUILDING SOLUTION PRIVATE LIMITED (CIN: U70100DL2011PTC229258)
2. Address of the registered office	2-A/3, S/F Front Side Kundan Mansion, Asaf Ali Road, Turkman Gate New Delhi DL 110002 IN
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Haryana
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year	Email request be sent to cirpmbpl@gmail.com
7. Number of employees/ workmen	No employee at present
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Email request be sent to cirpmbpl@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Email request be sent to cirpmbpl@gmail.com
10. Last date for receipt of expression of interest	23.06.2024
11. Date of issue of provisional list of prospective resolution applicants	03.07.2024
12. Last date for submission of objections to provisional list	08.07.2024
13. Date of issue of final list of prospective resolution applicants	18.07.2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23.07.2024
15. Last date for submission of resolution plans	22.08.2024
16. Process email id to submit EOI	cirpmbpl@gmail.com

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Date: 07.06.2024
 Place: Gurgaon

Mr. Punit Handa
 Resolution Professional in the matter of
M/S MAHAMAY BUILDING SOLUTION PRIVATE LIMITED
IBBI REGISTRATION NO. :IBBI/IPA-002/IP-N00298/2017-18/10857
 1005, Ground Floor, Sector 31, Gurgaon -122001

